GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1772 TO BE ANSWERED ON 11TH FEBRUARY, 2022

IMPLEMENTATION AB-PMJAY

1772. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some state/UTs are not implementing Ayushman Bharat -Pradhan Mantri Jan Aarogya Yojana (AB-PMJAY);
- (b) if so, the details of the States which are not implementing the said Yojana along with the reasons therefor; and
- (c) the necessary steps taken by the Government to assist such State/UTs to implement AB-PMJAY?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): States/UT of Odisha, West Bengal and Delhi are not implementing Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Government of India is constantly pursuing with these States/UT to join the scheme so that eligible beneficiaries are not deprived of healthcare benefits provided thereunder.
